

- (4) to recognise qualifications of dental hygienists and prescribe period of training and nature of an apprenticeship or training for dental mechanics,
- (5) to arrange for the inspection of existing dental institutions with a view to ascertain the adequacy of courses of study as well as the standards of teaching and examination for the Bachelor of Dental Surgery degree and other qualifications for dental hygienists and dental mechanics, and
- (6) to maintain a register of dentists to be known as the Indian Dentists Register.

(b) Rs. 45,000/-/-.

#### FIRST FIVE YEAR PLAN

**1947. Shri D. C. Sharma:** Will the Minister of **Communications** be pleased to state the amount spent so far under the First Five Year Plan on the construction of new buildings for post offices and telephone exchanges?

**The Minister in the Ministry of Communications (Shri Raj Bahadur):** The information is being collected and will be laid on the Table of the Lok Sabha.

#### SUB-POST OFFICE AT JHUJA KALAN

**1948. Shri Ram Krishan:** Will the Minister of **Communications** be pleased to state:

(a) whether any sub-post office has been sanctioned for the village of Jhuja Kalan in the District of Mohindergarh in the Pepsu State;

(b) if so, when; and

(c) whether any staff has also been sanctioned for that post office?

**The Minister in the Ministry of Communications (Shri Raj Bahadur):**

(a) Yes.

(b) Jhuja Kalan Extra Departmental Branch Office has been converted into a sub-post office with effect from 18-4-56.

(c) Yes.

#### TRAIN SERVICE

**1949. Shri Ram Krishan:** Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that the present two passenger trains between Jind and Panipat on Northern Railway are not sufficient to cope with the passenger traffic on this line; and

(b) if so, what action Government propose to take in this direction?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) No.

(b) Does not arise.

#### COURT CASES

**1950. Chaudhuri Muhammed Shaf-fee:** Will the Minister of **Railways** be pleased to state:

(a) the number of the court Cases registered against the Railways in 1956 so far;

(b) the number of Cases in which decision has been given against Railways; and

(c) the number of Cases still pending decision?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) 4,819 (up to 31-3-56); \*(b) 1,609 (up to 31-3-56); \*(c) 18,316 (as on 1-4-56).

#### VICTORIA MEMORIAL HOSPITAL, TRIPURA

**1951. Shri Biren Dut:** Will the Minister of **Health** be pleased to state:

(a) the amount of land acquired for extension of Victoria Memorial Hospital in Tripura;

(b) the amount of compensation paid for it; and

(c) for what specific purposes, this plot has been acquired?

\*These include cases registered prior to 1-1-56